

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1731
ANSWERED ON:08.03.2010
SHORTAGE OF WATER IN DROUGHT AFFECTED RURAL AREAS
Ahir Shri Hansraj Gangaram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of disruption in water supply in rural areas due to drought in various parts of the country including Maharashtra;
- (b) if so, whether the Government is taking any special measures to meet the shortage of water supply in these areas;
- (c) if so, the details thereof;
- (d) whether certain States including Maharashtra have sent any proposals to the Government seeking assistance in this regard; and
- (e) if so, the details thereof alongwith the steps taken by the Government on the said proposals?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a) to (c): Due to deficient rainfall and resultant drop in ground water table in some parts of the country, yield from the existing drinking water sources has gone down in such areas including parts of Maharashtra. At present, none of the States have reported any major drinking water supply problem. To tackle water scarcity due to drought, States have been repeatedly sensitized to plan and carry out contingency measures so that people do not face drinking water problem. According to reports received, the affected States have planned and carried out contingency measures to ensure availability of drinking water in the affected areas.

(d) & (e): On receipt of memorandum from the affected States for assistance to mitigate drought including drinking water scarcity, the Ministry of Agriculture, the nodal Ministry for mitigation of drought, has deputed Central teams to assess the situation in the affected States. Based on the reports of the Central teams, assistance has been made available under National Calamity Contingency Fund (NCCF). Details of amount sought by States and approved for release under NCCF for drinking water supply, for the drought of 2009-10, that inter alia includes Maharashtra, is annexed.

Annex

Statement referred in the reply to part (d) & (e) of the Lok Sabha Unstarred Question No. 1731 to be answered on 08/03/2010

Details of assistance sought and approved from National Calamity Contingency Fund (NCCF) for drinking water supply in the wake of drought of 2009-10

(Amount in Rs. crore)

S.No. Name of the State Drinking water supply

	Amount For Assistance approved by		
	sought by	the Government from	
	the State	NCCF	

1. Andhra Pradesh 211.07 Rural 15.59

2. Assam 11.40 Rural 1.36

3. Bihar 310.47 Rural 10.50
4. Himachal Pradesh 182.59 Rural & Urban 14.42
5. Jharkhand 61.15 Rural
6. Karnataka 84.99 Rural 2.00
- 7 Madhya Pradesh 313.50 Rural 7.70
8. Maharashtra 400.00 Rural & Urban 97.77
9. Rajasthan 453.46 Rural 20.00
10. Uttar Pradesh 814.81 Rural & Urban 96.26